Title: Regarding alleged lapses in Coastal Security as per observation of CAG.

SHRI RAHUL SHEWALE (MUMBAI SOUTH CENTRAL): Thank you Madam Speaker, for allowing me to speak on an important issue of too many lapses in coastal security.

The coastal security is a very sensitive subject to be taken care of by the Indian Navy. Too many lapses were found in the coastal security by the CAG which revealed in their report in March, 2014. The report says that sufficient coastal police stations or check posts are not available along the coastal line with trained technical staff.

The CAG has also observed that GPS system which helped the crew understand navigational channel and locations of the boats in the sea is not being installed effectively. The patrolling boats are not being utilized properly. Long back in 2005 the Central Government had approved 19 CPS in Maharashtra State. The CAG observed that only one check post has been constructed during nine years and is not being used properly due to non-availability of basic facilities like water and electricity. Madam, four high quality marine boats were procured from New Zealand after 26/11 attack, which are lying unused due to maintenance problem.

I request the hon. Defence Minister to look into this matter urgently and take action on the lapses pointed out by the CAG.

HON. SPEAKER: Shri Arvind Sawant, Shri Vinayak Bhaurao Raut, Shri Ram Mohan Naidu Kinjarapu and Shri Shrirang Appa Barne are permitted to associate with the issue raised by Shri Rahul Shewale.